Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 09th day of **October**, 2018

Present:

Hon'ble Mr. Justice Bharat Bhushan, Member-J Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No.330/01014/2009

Rajendra Kumar Dubey, S/o Raj Narayan, Goods Driver, North Central Railway Jhansi, R/o R.B. II 830B Rani Laxmi Nagar, Railway Colony Jhansi, District - Jhansi.

.....Applicant.

By Advocate –Shri Ashish Srivastava

<u>VERSUS</u>

- 1. Union of India, through General Manager, North Central Railway, Subedarganj, Allahabad.
- 2. Divisional Railway Manager Jhansi, North Central Railway, Station Road, Jhansi.
- 3. Senior Divisional Personnel Officer, Office of the Divisional Railway Manager, North Central Railway, Station Road, Jhansi.

..... Respondents.

By Advocate: Shri Arun Prakash

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member-J:

List revised. None present for the applicant. Shri Arun Prakash, counsel for the respondents is present.

- 2. Delay condonation application is also pending.
- 3. Even on the last occasion no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/